

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO.690.  
TO BE ANSWERED ON WEDNESDAY, THE 26<sup>TH</sup> JUNE, 2019.**

**SETTING UP OF INDUSTRIES**

**690. SHRI D.K. SURESH:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether it is true that Central Government encourages State Governments for setting up of industries through various policy measures;
- (b) if so, the details thereof;
- (c) whether the Union Government has received any proposals from various State Governments for setting up of industries in the country;
- (d) if so, the details thereof during the last three years, State and year-wise;
- (e) whether the Government has cleared the said proposals of various State Governments; and
- (f) if so, the details of the industries set up in the country with the support of Union Government during the last three years?

ANSWER

**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)**

**THE MINISTER OF COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

- (a) to (f):** The Central Government comes out with several initiatives and policies to promote industrialization in various parts of the country from time to time. However, after revocation of licensing provisions except for four sectors [Cigars and cigarettes of tobacco and manufactured tobacco substitutes, Electronic aerospace and defence equipment, Industrial explosives including detonating fuses, safety fuses, gun powder, nitrocellulose and matches and Hazardous chemicals], the Central Government has no role in setting up of industries by the State Government.

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